

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. No. 107 of 2013 in DFR No. 374 of 2013

Dated : 1st April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Maharashtra State Electricity Distribution
Company Ltd.**

.... Appellant (s)

Versus

**Maharashtra Electricity Regulatory Commission
& Ors.**

... Respondent (s)

Counsel for the Appellant(s):

Mr. Samir Malik

Mr. Abhishek Mitra

Counsel for the Respondent(s):

Mr. Buddy A. Ranganadhan

Ms. Richa Bharadwaja for R.1

ORDER

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 30.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **30.04.2013**.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt